

**HIGH COURT OF SIKKIM
GANGTOK**

No. 38./HCS

Date: 27/09/2023

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, is pleased to re-constitute the Museum Committee of the High Court of Sikkim comprising of the following : -

Hon'ble Mr. Justice Biswanath Somadder, Chief Justice, High Court of Sikkim	Patron-In-Chief
Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim	Judge-In-Charge
Registrar General, High Court of Sikkim	Member
Registrar(Judicial Service), High Court of Sikkim	Member-Convenor
Dr. Passang D. Phempu, Secretary, Ecclesiastical Department, Government of Sikkim/Director, NIT	Member
Ms. Deepshika Gurung, Archives Officer, Culture Department, Government of Sikkim	Member
Mr. Karma Sherap Bhutia, Research Assistant, Namgyal Institute of Tibetology, Gangtok	Member

By Order,

sd/-

(Benoy Sharma)

Central Project Coordinator
High Court of Sikkim

Memo No.: 6205-13/HCS

Date: 27/09/2023

Copy to:

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim
4. Registrar(Judicial Service), High Court of Sikkim
5. Dr. Passang D. Phempu, Secretary, Ecclesiastical Department, Government of Sikkim/Director, NIT
6. Ms. Deepshika Gurung, Archives Officer, Culture Department, Government of Sikkim
7. Mr. Karma Sherap Bhutia, Research Assistant, Namgyal Institute of Tibetology, Gangtok
8. The Staff Officer to the Registrar General, High Court of Sikkim
9. All Sections In-charge, High Court of Sikkim
10. File.


27/09/23
Joint Registrar